Annexure–8

Name of the corporate debtor:	Everest International Private Limited	Date of commencement of CIRP:	26-11-2021	List of creditors as on:	15-12-2021

List of operational creditors (Other than Workmen and Employees and Government Dues)

(Amount in Rs)

Sl. No	Name of creditor	Identification No.	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC				
1	REDINGTON (INDIA) LIMITED	L52599TN1961PLC028758	14-12-2021	8,84,77,329.00	1,38,83,387.83	Unsecured	-	-	No	-	-	-	-	Amount of Rs. 7,45,93,941.94/- is pending for verification, due to the reason that the suspended board of directors has not provided the books of accounts of the corporate debtor and also the principal bill amount of Rs 3,10,62,240.60 has been disputed by Corporate Debtors towards " Claim amount receivable from Redington" hence the amount is kept under verification.
	TOTAL			**8,84,77,329.00**	**1,38,83,387.83**									